

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 32 OF 2016 AND
APPEAL NO. 33 OF 2016 & IA NO. 86 OF 2016**

Dated: 16th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

Jindal Stainless (Hisar) Ltd.

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Puja Priyadarshini

Counsel for the Respondent(s) : Mr. G. Sai Kumar
Mr. Raheel Kohli
Mr. Manuj Kaushik

ORDER

As agreed by learned counsel for the parties, list these matters for further hearing on **15.01.2018.**

**(I.J. Kapoor)
Technical Member**

ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**